

Email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-42/1996(Pt.)/ 920 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri V.K.Chandak,  
District and Sessions Judge,  
Barpeta, Assam.

Dated Guwahati the 22<sup>nd</sup> February, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB/945(E)/18 dtd 21.02.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f the afternoon of 22.02.2019 till the evening of 25.02.2019, as prayed for. The Chief Judicial Magistrate, Barpeta shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-42/1996(Pt.)/ 921 /A, dated 22.02.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

Rolan